COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 127 OF 2016

Dated: 5th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s Trishul Power Pvt. Ltd. ...Appellant(s)

Vs.

Karnataka Power Transmission Corporation Ltd. & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran

Mr. Shubhranshu Padhi Ms. Gursimran Dhillon

Counsel for the Respondent(s) : Ms. Swapna Seshadri

Ms. Rhea Luthra for R-1, 4 & 5

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>27.09.2017.</u>

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt